

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount claims not admitted	Amount of claims under verification	Details in annexure	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	1 -
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	2 -
3	Secured financial creditor (other than financial creditors belonging to any class of creditor)	2	295199096	1	14,41,51,567	-	-	151047529	-	3 Pending Documents
4	Unsecured financial creditor (other than financial creditors belonging to any class of creditor)	-	-	-	-	-	-	-	-	4 -
5	Operational Creditors (Workmen)	-	-	-	-	-	-	-	-	5 -
6	Operational Creditors (Employee)	-	-	-	-	-	-	-	-	6 -
7	Operational Creditors (government dues)	-	-	-	-	-	-	-	-	7 -
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	5	424401080	3	24,55,85,502	-	19,18,643	176896935	-	8 Pending Documents
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	9 -

ANNEXURE 3

Name of Corporate Debtor: Danesita Phadnis Food Industries Limited (CIRP)		Date of commencement of CIRP : 21.06.2023 on 20.07.2023		List of Creditors as on 20.07.2023									
Details of claims received				List of secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs)									
Sl. No	Name of Creditor	Date of Receipt	Amount Claimed	Details of Claims Admitted			Whether related party?	% of voting share in CoC	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Amount of claim admitted	Amount covered by guarantee	Nature of claim							
1	ASREC India Limited	10.07.2023	14,41,51,567	14,41,51,567	-	-	-	100	-	-	-	-	-

**ANNEXURE 8**

Name of Corporate Debtor: Danesita Phadnis Food Industries Limited (CIRP) Date of commencement of CIRP : 21.06.2023 List of Creditors as on 20.07.2023  
 List of Operational Creditor (other than Workmen, Employees and Government Dues) (Amount in Rs)

Sl. No	Name of Creditor	Date of Receipt	Details of claims received		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Amount Claimed	Amount of claim admitted									
1	B.K.Interiors	10.07.2023	1,32,22,794	1,32,22,794	-	-	-	-	-	-	-	-	-
2	Computer Home Pvt Ltd	07.07.2023	26,81,351	762708	-	-	-	-	-	-	19,18,643	-	-
3	Zenith Industries	10.07.2023	545894	-	-	-	-	-	-	-	-	545894	Pending Documents
4	subhash Silk Mill Pvt Ltd	12.07.2023	176351041	-	-	-	-	-	-	-	-	176351041	Pending Documents
5	Dan Cake Portugal SA	11.07.2023	231600000	231600000	-	-	Yes	-	-	-	-	-	-